

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 321 of 2013**

**Dated : 09<sup>th</sup> January, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Transmission Corporation of Andhra Pradesh & Ors. .... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and  
Ms. Mandakini

Counsel for the Respondent (s) : Mr. Matrugupta Mishra and Mr. Tushar  
Nagar for Resp. No.2  
Mr. K.V.Mohan for APERC

**ORDER**

It has been pointed out by the learned counsel for the appellant that the written submissions have already been filed when the appeal was being heard in Court-I.

The respondents are directed to file written submissions before the next date fixed.

The appeal is being posted for hearing on **04<sup>th</sup> February, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/jp*